

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION No. 3544**  
TO BE ANSWERED ON 16.03.2018

**Management of Landfill Sites**

3544. SHRI VENKATESH BABU T.G.:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has any proposal to implement a policy on Management of Landfill Sites in the country;
- (b) if so, the details thereof; and
- (c) the time by which the said Policy is likely to be implemented?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE**  
**(DR. MAHESH SHARMA)**

(a) to (c) The Government has comprehensively revised the Municipal Solid Waste (Management and Handling) Rules, 2000 and has notified Solid Waste Management Rules, 2016, which provides specifications for sanitary landfills with criteria for site selection, development of facilities at sanitary landfill site, land filling operations and closure of land filling sites, pollution abatement, water and air quality monitoring, plantation at landfill site, closure and rehabilitation of old dumps etc.

The rules promote disposal of only non-usable, non-recyclable, non-biodegradable, non-combustible, non-reactive inert waste, pre-processing rejects and residues from waste processing facilities at sanitary landfill sites, to minimize quantity of waste to be sent to the landfill sites. The waste for land filling is required to be compacted in thin layers using heavy compactors besides covering of landfill cell at the end of each working day. Besides, it stipulates proper drainage and proper closure.

\*\*\*\*\*